

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Nomination of Judicial Officers for Training Programmes on "Cyber Law, Including Cyber Crimes, Cyber Forensics and Cyber Security."

ORDER

No: 495

Dated: 25/07/2019

The Judicial Officers as per the *Annexure-"A"*, are hereby nominated to participate in the two days subject training programme scheduled to be held on 27th and 28th July, 2019 at Jammu and Kashmir State Judicial Academy, Srinagar, whereas Judicial Officers as per the *Annexure-"B"* are hereby nominated to participate in two days subject training programme to be held on 3rd and 4th August, 2019 at Jammu and Kashmir State Judicial Academy, Srinagar. The nominated officers shall report in the J&K State Judicial Academy Srinagar at 9:30 am sharp on the aforementioned dates.

By Order.

(Sanjay Dhar)
Registrar General

No: 2019-22-45/45

Dated: 25/07/2019

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K Jammu/Srinagar
6. Director J&K State Judicial Academy, Srinagar
..... for information.
7. Principal District & Sessions Judges of concerned districts with the request to circulate the same amongst all the Judicial Officers posted within their respective jurisdictions to inform all the nominated Judicial Officers accordingly.
8. CPC (e-Courts) High Court of J&K, Srinagar with the request to upload the same on the official website of the High Court.

Registrar General

Annexure-“A”

**List of the Judicial Officers, nominated to attend the programme on
27th & 28th July, 2019 at J&K State Judicial Academy, Srinagar:-**

1. Shujat Ali Khan, PDJ Budgam
2. Sanjay Parihar, Addl. District & Sessions Judge, Srinagar.
3. Mohan Singh Parihar, Spl. Judge Anti-Corruption, Srinagar.
4. Ms. Jeema Bashir, Member, J&K Spl. Tribunal, Srinagar.
5. Haq Nawaz Zargar, 4th Addl. District & Sessions Judge, Srinagar.
6. Balbir Lal, Addl. District Judge, Bank Cases Srinagar.
7. Gowhar Majid Dalal, CJM, Srinagar.
8. Farooq Ahmad Bhat, CJM, Ganderbal.
9. Adnan Syed, Secretary DLSA, Srinagar.
10. Manoj Parihar, Forest Magistrate, Srinagar.
11. Manjit Rai, Municipal Magistrate, Srinagar.
12. Manzoor Ahmad Khan, Sub-Judge Chadoora.
13. Tabraiz Ahmad, Ist Addl. Munsiff, Srinagar.
14. Ms. Tabasum, City Munsiff, Srinagar.
15. Moncer Ahmad, 2nd Addl. Munsiff, Srinagar.
16. Manzoor Hussain, Munsiff, Kangan.
17. Adil Mushtaq, Munsiff, Magam
18. Tabasum Qadir Parray, Munsiff Budgam.
19. Imran Haneef Khan, Munsiff Beerwah
20. Mir Wajahat, Addl. Mobile Magistrate (T) Sgr.



Annexure-“B”

**List of the Judicial Officers, nominated to attend the programme on
3rd & 4th August, 2019 at J&K State Judicial Academy, Srinagar:-**

1. Abdul Rashid Malik, PD&SJ, Srinagar.
2. Mohd. Yousuf Wani, PD&SJ Ganderbal.
3. Ravinder Nath Wattal, Spl. Judge Anti Corruption, Srinagar.
4. Rajinder Sapru, Ist Addl. District & Sessions Judge, Srinagar.
5. Tasleem Arif, 3rd Addl. District & Sessions, Judge.
6. Suresh Chander Katal, Presiding Officer MACT Srinagar.
7. Masarat Roohi, President Divisional Consumer Protection Forum, Srinagar.
8. Mohd. Amin Mir, CJM Budgam
9. Yahya Firdous. Spl. Mobile Magistrate (T), Srinagar.
10. Amit Gupta, City Judge, Srinagar.
11. Umi Kulsum, PT&E Magistrate, Srinagar.
12. Arun Kumar Kotwal, Municipality Magistrate, Srinagar.
13. Khem Raj, Spl Mob. Magistrate, Srinagar.
14. Fariqa Nazir, Sub-Registrar, Srinagar.
15. Abdul Bari, Munsiff Chadoora
16. Ashwani Sharma, TADA/POTA Court Srinagar.
17. Fozia Paul, 3rd Addl. Munsiff Srinagar.
18. Sajad-ur-Rehman, Munsiff Ganderbal.
19. Mehreen Mushtaq, Munsiff Charar-i-sharief
20. Masarat Jabeen, Munsiff Pantha Chowk.

